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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA. No. 635/2002

New Delhi this the 28th day of September, 2007

Hon'ble Mr. Justice M.Ramachandran, Vice Chairman (J)
Hon'ble Mrs. Chitra Chopra, Member (A)

1. Shri R.L. Malhotra, Supervisor (Pushkin Unit)
2. Shri Vijay Kumar, Supervisor (Dari Unit)
3. Shri Vinay Kumar Jain, Supervisor (Russian Unit)
External Service Division, All India Radio,
Parliament Street, New Delhi- 110001

...Applicants

(By Advocate Shri B.S.Mainee)

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Union of India Through:

1. The Secretary,
Ministry of Information & Broadcasting,
Shastri Bhawan, New Delhi.
2. The Director General, All India Radio,
Akashvani Bhawan, Sansad Marg,
New Delhi.
3. The Director,
External Services Division, All India Radio,
Sansad Marg, New Delhi.
4. Dr. Sajad Rizvi,
Convenor, Association UPSC,
New Delhi.
5. Shri Devika Mokhan,
Indian Broadcasting (Programme) Service,
All India Radio, New Delhi.
6. Programme Staff Association of All India
Radio and Doordarshan (Regd.),
Through : Its General Secretary- Sh. Sanjay Agarwal,
Room No. 404, Akashvani Bhawan,
Parliament Street, New Delhi.

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7. Ms. Alka Pathak,
Director, Mr. R.D.Upadhyaya,
R/o 2-C, Surya Apartments,
Sector -13, Rohini, Delhi-110005

Respondents

(By Advocate Shri S.M.Arif, Sh.S.Y. Khan &
Sh.Shisher Singh proxy for Sh. Ashwani Bhardwaj)

O R D E R (ORAL)

(Hon'ble Mr. Justice M. Ramachandran, Vice Chairman (J) :

It is submitted by Shri. B.S>Mainee, counsel for applicant that he has been instructed to withdraw this petition since reliefs prayed for have already been granted. Accordingly, this OA is dismissed as withdrawn.

Chitra Chopra
(Mrs. Chitra Chopra)
Member (A)

Amur
(M.Ramachandran)
Vice Chairman (J)

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